

- Issuance of Multi-purpose National Identity Cards (MNICs) to all the population in the coastal villages including fishermen has been initiated.
- Fitment/provision of navigational and communication equipments on all type of vessels has been initiated.
- “National Committee for Strengthening Maritime and Coastal security against Threats from the Sea” (NCSMCS) constituted under the Chairmanship of Cabinet Secretary is monitoring the coastal security related issues.
- Steering Committee for Review of Coastal Security has been constituted in the Ministry of Home Affairs to review the coastal security related issues.
- The various decisions taken in the NCSMCS and Steering Committee meetings are being closely followed up for implementation.

(d) Because of the several initiatives taken by the Government as narrated above, the incidents to terrorist activities have been reduced considerably.

**Increase in complaints regarding atrocities
against women in Delhi**

2255. SHRI BAISHNAB PARIDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there has been an unabated increase in the complaints related to rapes, acid attacks, missing girls, kidnappings, etc. as per data maintained at the Women Helpline No. 181 in Delhi;

(b) if so, the details along with reasons therefor;

(c) whether Government has prepared some action plan to sensitize the public about this menace; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) The details of calls received since the inception of Women Help Line No. 181 installed in the office of Chief Minister, Delhi by Central Police Control Room at PA-100 (upto 31.01.2014) are as under:

Crime Head	Numbers of calls received	
	2013	2014 (31.01.2014)
Rape	29	02
Acid Attack	15	00
Missing Girls	12	00
Kidnapping	15	00
Others	12491	831
TOTAL	12562	833

The higher rate of reporting of crime against women in Delhi is attributed towards the increased awareness of general public and the special measures taken by Delhi Police and the Government because of which women are now feeling encouraged to come forward and lodge their complaints.

(c) and (d) Delhi Police has been working ceaselessly for ensuring the safety of women and children in the city. Delhi Police has taken various steps like creation of Women's Help Desk, expeditious handling of complaints, maintaining confidentiality of complainant, speedy trial of gang rape cases, Special Police Units for Women, intensified Beat patrolling in sensitive areas, Special drives at Metro/Railway stations, self-defence training, security audit of paying guest accommodations/hostels, etc. to check the increasing number of cases of crime against women in the NCT of Delhi.

Fraud in Freedom Fighters' Pension Scheme

2256. SHRI BAISHNAB PARIDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government has detected a fraud in freedom fighters' pension scheme;

(b) if so, the details thereof;

(c) whether this fraud is going on unabated;

(d) whether certain fake accounts have been detected where such amounts are credited; and

(e) if so, the details thereof, indicating the details of such fraud and since how long have these been continuing?